

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 210  
IB-2746/ND/2019**

**IN THE MATTER OF:**

**M/s. World Wide Metals Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Kay Em Copper Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 16.07.2021  
(Virtual Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

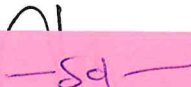
**SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational creditor :**

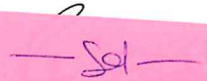
**For the Respondent/Corporate debtor :**

**ORDER**

Heard the submissions made by the Proxy Counsel for the operational creditor. Proxy Counsel has submitted that the matter has already been disposed of vide order dated 19.04.2021 by this Tribunal, therefore this matter need not be listed again.

  
— Sd —

**(Hemant Kumar Sarangi)  
Member (T)**

  
— Sd —

**(P.S.N. Prasad)  
Member (J)**